

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3487
ANSWERED ON:10.12.2009
ISSUANCE OF LICENSE TO AIRLINES
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has issued any license during the last three years for non-scheduled airline operations;
- (b) if so, the details thereof alongwith the number of airlines that have commenced operations; and
- (c) the policy adopted in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a):- Yes, Madam. For non-scheduled operations Government has issued 11, 37 and 11 NSOP (Non-Scheduled Operator Permit) in the year 2007, 2008 and 2009 respectively.

(b):- The details are given as per Annexure I.

(c):- Desirous Operator is to fulfill laid down Civil Aviation Requirements (CAR) issued by Directorate General of Civil Aviation (DGCA) for various category of non schedule operations which are as under:-

NSOP-Pax-CAR Sec 3 Series C Part III NSOP- Charter-CAR Sec 3 Series C Part V NSOP-Cagro-CAR Sec 3 Series C Part IV